

ACT NO. IX OF 1888.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 5th  
September, 1888.)

An Act to repeal certain enactments relating  
to Contagious Diseases.

WHEREAS it is expedient to repeal certain enactments relating to contagious diseases; It is hereby enacted as follows:—

1. The enactments specified in the schedule are Repeal.  
repealed to the extent mentioned in the third column thereof.

THE SCHEDULE.

ENACTMENTS REPEALED.

Number and year.	Subject or title.	Extent of repeal.
<i>Acts of the Governor General in Council.</i>		
XIV of 1868 . . .	Indian Contagious Diseases Act, 1868.	So much as has not been repealed.
XXVI of 1868 . . .	Municipal Lock-hospitals .	The whole.
<i>Act of the Governor of Fort St. George in Council.</i>		
IV of 1884 . . .	Madras District Municipalities Act, 1884.	The words "the application of the Indian Contagious Diseases Act" in section 113.